

R E V I S E D

ITEM NO.21

COURT NO.1

SECTION XI

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

SPECIAL LEAVE PETITION (CIVIL) Diary No. 41530/2017

(Arising out of impugned final judgment and order dated 10-07-2012 in CONA No. 1913/2005 passed by the High Court Of Judicature At Allahabad)

SHEIKH MEHARVAN & ORS.

Petitioners

VERSUS

NEERA YADAV, CHIEF SECRETARY AND ORS.

Respondents

(IA No.22134/2018-CONDONATION OF DELAY IN FILING and IA No.22132/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.22135/2018-EXEMPTION FROM FILING O.T. and IA No.22137/2018-CONDONATION OF DELAY IN REFILING)

Date : 19-02-2018 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioners

Ms. Ritu Reniwal, Adv.
Mr. Binay Kumar Das, AOR

For Respondents

**UPON hearing the counsel the Court made the following
O R D E R**

Issue notice on the application(s) for condonation of delay, as well as on the special leave petition, returnable within six weeks.

Tag with Civil Appeal Nos. 9142-9144/2010 and other connected matters.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar

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(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar